

**Office of the District Judge, Murshidabad**  
(English Department)  
Berhampore, Murshidabad

**Notice Inviting Quotation**

**Tender Notice**

Dated: 08.03.2018

**Notice Inviting Quotation for supply of computer peripherals in the office of the District Judge, Murshidabad.**

Quotations are invited in sealed envelope from the bona fide Vendors/Distributors/Sellers/ Firms/Experienced Agencies (Government or Non-Government) for supply of computer peripherals (stated below) in the office of the District Judge, Murshidabad.

***List of Computer Peripherals:-***

Sl. No.	Hardware/LAN peripherals Type	Specification	Quantity
1.	Uniline UPS battery (500va)	OffLine UPS 500VA UPS for input voltage of 140V to 280V AC	36 Pieces
2	Pen drive(4gb)	Transcend/Sandisk	48 Pieces
3	Pen drive(8gb)	Transcend/Sandisk	2 Pieces
4	Hp Scanjet 8270 power chord	32V AC power adapter for HP Scanjet 8270	1 Piece
5	Stabilizer	Microtek EML 3090 Voltage Stabilizer for Mainline (10 Amps)(90V~300V)Godrej/Siemens	1 Piece
6	Aten KVM switch cables	1 x 0AD6-1605-24EG Power Adapter, 1 x LIN5-27 x 6 – U21G Console cable, 1 x Firmware Upgrade cable	1 Piece
7	Cat 6 patch cables (20 feet each)	D Link ETL verified cat 6 UTP patch cable	50 Pieces

**Schedule**

Starting date of submission of quotation - 08.03.2018

Last date of submission of quotation - **23.03.2018 till 4:30 p.m.**

The quotations will be opened at **5:00 p.m. on 23.03.2018** in presence of quotation bidders at the Chamber of the District judge, Murshidabad.

**Terms and Conditions:-**

- Quotations should be dropped in the box available at the adjoining area in the English Office of the undersigned from 10.30 a.m. to 4.30 p.m. in the working day till 23.03.2018 and should be signed properly.
- Rates should be quoted taking into account the description/make/Type/specification mentioned above in the table for total quantity of the peripherals for which quotations have been invited.
- Rates quoted should be inclusive of all applicable charges, taxes, duties and levies.
- The intending participants shall have to submit his Trade Licence and /or PAN etc. along with his quotation.
- Conditional quotations will not be considered.
- The Intending participants shall have to quote his price both in figures as well as words in the Quotation.

- The intending participants shall have to specify in the quotation the address of its office and its phone/mobile number (and other contact number e.g. Fax, if available) for the purpose of quick communication in the event of urgency.
- Canvassing on the part of the supplier submitting quotation will render its quotation liable to cancellation summarily.
- This Judgeship may award the contract to the supplier whose quotation has been resolved to be substantially responsive and who has quoted the lowest evaluated price. However, this Judgeship is not bound to accept the lowest bid. This Judgeship reserves the right to accept or reject any or all quotations and also cancel the process at any time prior to award the contract for any reason whatsoever.
- Upon selection of quotation, concerned supplier would have to supply peripherals strictly according to the description/make/type/specifications provided in this very notice. In case of any deviation or default, the Judgeship may take the matter seriously against the supplier which it may consider appropriate.
- The tender documents may be downloaded from the website [www.ecourts.gov.in/murshidabad](http://www.ecourts.gov.in/murshidabad)

Sd/- D. Pattnayak  
District Judge, Murshidabad.  
08.03.2018

*Copy forwarded for information and publication to :-*

1. The District Magistrate, Murshidabad.
2. The Superintendent of Police, Murshidabad.
- 3-6. The Judge-in-Charge, Nezarat Department, Civil Courts  
Behampore/ Lalbagh/ Kandi/ Jangipur.
7. The Sabhadhipati, Murshidabad Zilla Parishad.
8. The C.M.O.H Murshidabad.
9. The Chairman, Berhampore Municipality.
10. The District Registrar, Murshidabad.
11. The Secretary, Berhampore Bar Association.
12. The Chief Judicial Magistrate, Murshidabad.
- 13-14. The Executive Engineer, PWD Civil-I & II.
15. The Executive Engineer, PWD (Electrical), Murshidabad Division.
16. The Station Master, Berhampore Court Railway Station.
17. The Super, Murshidabad Medical Collage & Hospital, Berhampore.
18. The District Information Officer, Murshidabad.
19. The Court's Notice Board.
20. The System Officer with the direction to upload the Notice in the website of Murshidabad Judgeship.

  
District Judge, Murshidabad.  
08.03.2018